

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Item No. 135

(IB)-394/(ND)/2019

Under Section: 9 of IBC.

In the matter of:

Fine Group Corporation Ltd.

....Applicant

Vs.

Lemon Electronics Ltd.

....Respondent

Order delivered on 17.12.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant:

For the Respondent:

ORDER

None appears for the applicant. List on 22.01.2020.

Sd/-

**(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

MUKESH

